



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday, 7th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2020/2020	M/S. SHIV STEEL INDUSTRIES Versus PUNJAB NATIONAL BANK AND ANR.	MR J C GAUR MS. M GAUR MS. A JAIN	SC, PNB
2	WP(C)/3476/2020	ARATI TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. J BHARALI	GA, ASSAM
ADMISSION				
3	WA/78/2020 FIXED	NARJI BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR H GUPTA MR. D J NATH	GA, ASSAM SC, AG MD J ALOM MR. M ISLAM
4	WA/99/2020 FIXED	NIJARA SAMAJ KALYAN SANTHA AND 7 ORS Versus THE ASSAM STATE ELECTRICITY BOARD AND 5 ORS	MR. I ALAM MR. T SK MR. T SK MR. B J GHOSH	SC, APDCL
ORDERS				
5	WA/229/2019 FIXED	TAPI RINA AND 4 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 29 ORS.	MS ARSANA HUSSAIN MS. N AHMED	GA, AP
6	I.A.(Civil)/3266/2019 B/O in WA/13771/2019	PANKAJ MECH Versus THE OIL INDIA LTD. AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL MR. A BORO	MR. L SHARMA MR. R THAKURIA SC, OIL
	WITH WA/13771/2019 (Filing Number)	PANKAJ MECH Versus THE OIL INDIA LTD. AND 5 ORS. (F)		
7	I.A.(Civil)/1345/2020 in WA/4422/2020	SRI DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. A SAHAD MR. J B SAIKIA	GA, ASSAM
	WITH WA/4422/2020 (Filing Number)	SRI DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS (B)		

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LEAVE NOTE OF ADVOCATES FOR 07/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3489/2020 FIXED	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MR. R RAJKHOWA	SC, SEC. EDU.
2	WP(C)/3698/2020	ANJU RANI BAISHYA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J GOGOI MR. J KALITA MS. P TAMULI	GA, ASSAM SC, SEBA
3	WP(C)/3700/2020	JHOLMAL DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MS. B SARMA	SC, HIGHER EDU SC, DIMA HASAO
4	WP(C)/3714/2020	ABDUL MUTALIB Versus THE STATE OF ASSAM AND 7 ORS.	MS. K MALAKAR MR W ISLAM	SC, SEC. EDU.
5	WP(C)/3716/2020	MD. LOKMAN ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
6	WP(C)/3717/2020	M/S MIZORAM ISPAT INDUSTRIES Versus THE UNION OF INDIA AND 4 ORS.	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL ASSTT.S.G.I. GA, MIZORAM
7	WP(C)/3809/2020	GOPAL BHOWMIK AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MR. S S GOSWAMI	SC, SEC. EDU.
8	WP(C)/3810/2020	M/S. K.D.IRON AND STEEL CO. Versus UNION OF INDIA AND ANR.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	ASSTT.S.G.I.
9	WP(C)/3811/2020	ABDUL KALAM SHEIKH Versus THE STATE OF ASSAM AND 7 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
10	WP(C)/3812/2020	SARDARY BASPHORE Versus THE STATE OF ASSAM AND 4 ORS.	MR. R BARUAH MR. N M DUTTA	SC, ELEM. EDU
11	WP(C)/3814/2020	PARAMITA ACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DHAR MISS S ROY MD F FARIDI	SC, HIGHER EDU

12	WP(C)/3817/2020	ANIMA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MR. S S GOSWAMI	SC, SEC. EDU.
13	WP(C)/3821/2020	SONGEET DAIMARI AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
14	WP(C)/3822/2020	MAHAMMAD ALI Versus THE STATE OF ASSAM AND 7 ORS.	MS C MEDHI MR. S NATH	SC, SEC. EDU.
15	WP(C)/3829/2020	MRINAL GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR J C BORAH	SC, HIGHER EDU SC, ASSAM UNIVERSITY
16	WP(C)/3832/2020	BILAL UDDIN ALI AHMED AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR S GOSWAMI MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
17	WP(C)/3835/2020	M/S. SHANDAR PAINTS INDUSTRY (UNIT-II) Versus UNION OF INDIA AND 4 ORS.	MR. D SARAF	SC, GST ASSTT.S.G.I.
18	WP(C)/3836/2020	MIRA BARUAH AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
19	WP(C)/3842/2020	CHARAN KUMAR BRAHMA Versus THE BODOLAND UNIVERSITY AND 6 ORS.	MR A UPADHYAY MR. P UPADHYAY	
20	WP(C)/3844/2020	NIRANJAN BASUMATARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN	SC, ELEM. EDU
ADMISSION				
21	WP(C)/9529/2019 FIXED	PRABIN KUMAR BAISHYA Versus THE STATE OF ASSAM AND 6 ORS.	MR K BHUYAN MR N ISLAM	SC, RMSA SC, RMSA GA, ASSAM MR. R MAZUMDAR MR. B DEORI, GA ASSAM
22	WP(C)/2015/2020 FIXED	JEUTI BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA A KALITA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
23	WP(C)/3268/2020 FIXED	MONOJ SAIKIA AND 33 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR H R A CHOUDHURY MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
ORDERS				
24	Cont.Cas(C)/89/2020	JITUL ALI Versus KAILASH CHAND SAMARIA AND 2 ORS.	MRS. R DEVI	MR. K GOGOI
25	WP(C)/1381/2020 B/O	KADBHANU NESSA Versus THE STATE OF ASSAM AND 7 ORS.	MR. N AHMED MRS R BEGUM MR R A AHMED MR. S K M ALOMGIR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
26	WP(C)/2848/2020 FIXED	ANIS ALAM KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, SEC. EDU. SC, SEBA
27	WP(C)/3130/2020	BABUL BARHOI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, EDU
28	WP(C)/3289/2020 FIXED	PRANITA SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI	SC, SEC. EDU. GA, ASSAM SC, N C T E SC, G U

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LEAVE NOTE OF ADVOCATES FOR 07/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 4

[DIVISION BENCH-II]

**THIS BENCH WILL HOLD COURT PROCEEDINGS
IN COURT NO. 8 INSTEAD OF COURT NO. 4.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7719/2019 WITH LCR	BADSHA MONDAL Versus THE UNION OF INDIA AND 7 ORS	MR. A SATTAR MR. P RAHMAN MR. A HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/7722/2019 WITH LCR	HASNA BANU BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/7732/2019 WITH LCR	SONAM UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR F U BARBHUIYA MR A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/8036/2019 WITH LCR	NURJAHAN BEGUM @ NOORJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/8577/2019 WITH LCR, FIXED	FATIMA KHATUN @ MUSST. FATEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR F K R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/8583/2019 WITH LCR	RAMEJUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/8794/2019 WITH LCR	JIRA BEGUM @ JIRATUN BEGUM @ JIRATUN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/8908/2019 WITH LCR, FIXED	ANOWARA KHATUN @ ANARA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR A HAQUE MD Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

9	WP(C)/9520/2019 WITH LCR	TAJUL ISLAM CHOUDHURY @ TAZUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/283/2020 WITH LCR	HASEN ALI @ HASEN ALI SHEIKH Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/3827/2020	ABEL ALI SHIKDER @ ABEL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
12	WP(C)/3830/2020	BHABESWARI LAHKAR @ BHABESWARI BISWAS Versus THE UNION OF INDIA AND 5 ORS.	MR. B CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/3834/2020	BANAMALI DAS AND 5 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MS C MEDHI MR. S NATH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/3839/2020	ADITYA NAMASUDRA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/3845/2020	MAJIRAN NECHA @ MAJIRAN KHATUN Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. SC, ELECTION COMMISSION.
16	WP(C)/3854/2020	JAYNA BEWA @ JAYNA NESSA @ JAYNA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/3855/2020	KARIM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/3858/2020	MUSLEM UDDIN@ MUSLIM SEIKH Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/3873/2020	AMIRUDDIN SK. Versus THE UNION OF INDIA AND 6 ORS.	MR. D P CHALIHA MR M RANA MD. I AHMED	SC, NRC ASSTT.S.G.I. SC, ECI
ORDERS				
20	I.A.(Civil)/1392/2020 WITH LCR, FIXED in WP(C)/2622/2019	UDAY SHANKAR KURI Versus THE UNION OF INDIA AND 5 ORS.	MR. J ROY MR. C CHAKRAVARTY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/2622/2019 WITH LCR, FIXED	UDAY SHANKAR KURI Versus THE UNION OF INDIA AND 5 ORS.	MR. J ROY MR. C CHAKRAVARTY MR T MEELEE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 07/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND BAIL MATTERS]

**THIS BENCH WILL TAKE UP ITEM NOS.
24 TO 47 FROM 11:30 A.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL MATTERS				
1	Bail Appln./1831/2020 (MOTION)	MANASH PRATIM DUWARAH @ BEDU Versus THE STATE OF ASSAM	MR. I A TALUKDAR	PP, ASSAM
2	Bail Appln./1998/2020 (MOTION)	MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
3	Bail Appln./1999/2020 (MOTION)	MD. RASHIDUL HOQUE Versus THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
4	Bail Appln./2000/2020 (MOTION)	CHUTU BAWRI AND 2 ORS. Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MS A HUSSAIN	PP, ASSAM
5	Bail Appln./2001/2020 (MOTION)	BHUPEN DAS Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
6	Bail Appln./2002/2020 (MOTION)	RINKU ALI Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
7	Bail Appln./2003/2020 (MOTION)	NABUR ALI Versus THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN	PP, ASSAM
8	Bail Appln./2005/2020 (MOTION)	MIZANUR ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. N HUSSAIN	PP, ASSAM
9	Bail Appln./2007/2020 (MOTION)	RAKIB ALI @ REKIB ALI @ TIKLA Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
10	Bail Appln./2008/2020 (MOTION)	JAYNAL ABDIN @ JAYNAL ABEDIN @ JAYNAL ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM
11	Bail Appln./2009/2020 (MOTION)	ASHOK SAWRA @ SOBAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K DUTTA MR. U K DEKA	PP, ASSAM
12	Bail Appln./2010/2020 (MOTION)	BHUNESHVAR YADAV Versus THE STATE OF ASSAM	MS. N KAKOTY	PP, ASSAM

13	Bail Appln./2012/2020 (MOTION)	RAJESH GOSWAMI @ ROHIT GOSWAMI Versus THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD	PP, ASSAM
14	AB/2472/2020 (MOTION) FIXED	ALI AHMED AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	SPECIAL PP ASSAM
15	Bail Appln./1842/2020 (BAIL HEARING) ,FIXED	SANIDUL ALOM AND ANR. Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
WITH				
16	AB/1946/2020	ALIF ALI @ ALIF AHMED AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN	MR. B D KONWAR SR. ADV. MR M H AHMED MR H AGARWAL PP, ASSAM
WITH				
17	AB/2197/2020	ALIF ALI @ ALIF AHMED AND ANR. Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
WITH				
18	AB/2325/2020	ANJAR ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
WITH				
19	AB/2413/2020	ALIF ALI AND ANR. Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
20	Bail Appln./1903/2020 (BAIL HEARING), FIXED	SMTI URMILA CHAUHAN AND ANR. Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
21	AB/2458/2020 (BAIL HEARING) FIXED	MOZAFAR ALI Versus THE STATE OF ASSAM	MR. S HAZARIKA	MR. A S ALI MR S HUSSAIN PP, ASSAM
WITH				
22	AB/2383/2020	MUNJIL HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR GIAS MR M Z SHAH	MR. A S ALI MR S HUSSAIN PP, ASSAM
23	AB/2059/2020 (BAIL HEARING)	BULEN GOGOI Versus THE STATE OF ASSAM	MR. M DUTTA MR U ROY	PP, ASSAM
MOTION				
24	WP(C)/7986/2019	JASMINE BORO Versus INDIAN OIL CORPN. LTD. AND 2 ORS	MR. J ISLAM MR. M R ISLAM	MR. M K CHOUDHURY (Sr. Adv.) SC, I O C (R-1 to R-3)
25	WP(C)/8182/2019	M/S. GAJRAJ ENTERPRISE Versus THE UNION OF INDIA AND 3 ORS.	MR. A T SARKAR MR. B ZAMAN	MR. A K DUTTA ASSTT.S.G.I. SC, HEALTH
26	WP(C)/1079/2020	ASSAM PROGRESSIVE DEVELOPERS LTD. AND ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR R SINGHA MR. J PAUL	GA, ASSAM MR SISHIR DUTTA MR. S DUTTA MR S DUTTA
27	WP(C)/1255/2020	FORJAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/1741/2020 FIXED	UDDAN KHETRA COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS C M DEKA MR. A S TAPADER	SC, APDCL
29	WP(C)/1777/2020	ABDUL HAI AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY MR T CHHETRI	GA, ASSAM SC, REVENUE
WITH				
30	WP(C)/1778/2020	ANARUL ISLAM AND 21 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY	GA, ASSAM SC. REVENUE

31	WP(C)/1932/2020 CAVT. NO.0138/2020 FIXED	JULHASH ALI AND 6 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. N HOSSAIN MR. M P SARMA	SC, CO OP MR. N H MAZARBHUIYAN MR. R ALI FOR CAVEATOR MR. N I MAZARBHUYAN
32	WP(C)/2806/2020 FIXED	RSVCPL AKG JV. Versus UNION OF INDIA AND 4 ORS	MR N DUTTA MR. N N B CHOUDHURY MR S DAS MR. M DEWAN	MS U DAS MR. M S SHARMA (R4) MR G GOSWAMI MR G J SHARMA SC, NF RLY
33	WP(C)/3211/2020 FIXED	JOY KUMAR DOLEY Versus ASSAM STATE LEGAL SERVICES AUTHORITY AND 4 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM
34	WP(C)/3458/2020 FIXED	KARUNA BORA Versus THE UNITED BANK OF INDIA AND 5 ORS	MR. S BANIK	GA, ASSAM
35	WP(C)/3748/2020 FIXED	MANKACHAR EXPORTER AND IMPORTER ASSOCIATION Versus THE STATE OF ASSAM AND 8 ORS.	MR A DASGUPTA MR. L R MAZUMDER MR H ROHMAN MD E AHMED	GA, ASSAM MR R ISLAM
36	WP(C)/3926/2020	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD
37	WP(C)/3929/2020	DILIP KR. BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR MINTU SAIKIA	SC, PNRD
38	WP(C)/3935/2020	JITEN ARYA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR M H AHMED SC, REVENUE	GA, ASSAM
39	WP(C)/3937/2020	ABDUL KADER ALI @ ABDUL KADER @ KADER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR S HOQUE MR. N I KHAN S I AKAND	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
40	WP(C)/3938/2020	NALBARI WHOLESALE CONSUMERS CO- OPERATIVE SOCIETY Versus THE STATE OF ASSAM AND 3 ORS.	MS. B DAS MR. K M HALOI	SC, CO OP GA, ASSAM
41	WP(C)/3941/2020	BASANTA KR. DAS Versus THE STATE OF ASSAM AND 4 ORS.	MRS A BUJARBARUAH	SC, PNRD SC, BTC
42	WP(C)/3943/2020	SUKUMAR CHANDRA HALDAR Versus ASSAM FISHERIES DEVELOPMENT CORPN. LTD. AND 3 ORS. (B)	MR B D DAS MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	SC, AFDC
43	WP(C)/3947/2020	SUMAN SABOO AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U J SAIKIA	GA, ASSAM SC, REVENUE
44	WP(C)/3950/2020	MUNINDRA KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS.	MR A K AZAD	SC, PNRD GA, ASSAM SC, BTC
45	WP(C)/3951/2020	SATTAR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR F Z MAZUMDER	SC, PNRD GA, ASSAM
46	WP(C)/3955/2020	MANIK KALITA AND 6 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	GA, ASSAM SC, REVENUE
ADMISSION				
47	WP(C)/3417/2020 FIXED	LABA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MRS. R D BHUYAN	GA, ASSAM SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 07/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday, 7th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1610/2020 FIXED	SENAUL SEKH Versus UNION OF INDIA	MR. M BISWAS MS M DAS	SC, NCB
2	Bail Appln./2006/2020	BILAT HUSSAIN @ BILAT ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
<u>MOTION</u>				
3	AB/1870/2020 FIXED	NIJAM UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. D BORAH MD. A KHAN MR. N MAHAJAN	PP, ASSAM
4	AB/2640/2020	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR M H AHMED	PP, ASSAM
5	AB/2641/2020	AKHIM BURAGOHAIN AND ANR Versus THE STATE OF ASSAM	MR. D GOGOI MR. A BORA MR. V A CHOWDHURY	PP, ASSAM
6	AB/2643/2020	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
7	AB/2644/2020	SANA ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
8	AB/2657/2020	RAJEN DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	PP, ASSAM
<u>ADMISSION</u>				
9	Tr.P.(C)./3/2019 FIXED	SHIULEE SEN Versus PIJUSH SEN	MR M AHMED	
10	MACApp./190/2020	KULDIP SINGH Versus M/S S.B.I GENERAL INSURANCE COMPANY LIMITED AND ANR	MR. S K GOSWAMI MS P SARMAH MR R SHARMA	
11	MACApp./193/2020	UNITED INDIA INSURANCE COMPANY LTD. Versus MATANGIBALA NAMASUDRA AND 2 ORS	MR. K K BHATRA	

	WITH I.A.(Civil)/1336/2020 in MACApp./193/2020	UNITED INDIA INSURANCE COMPANY LTD.	MR. K K BHATRA	
		Versus MATANGIBALA NAMASUDRA AND 2 ORS		
12	MACApp./194/2020	SMTI RANJANA BASU @ RANJANA DEY AND 2 ORS	MR. A R AGARWALA	
		Versus NATIONAL INSURANCE COMPANY LIMITED AND 4 ORS		
13	MACApp./195/2020	RUMI ARA BEGUM	MR. P P DAS	
		Versus M/S THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS		
		<u>BAIL HEARING (BA)</u>		
14	Bail Appln./1156/2020	AJANTA KALITA	MR. T DEURI	PP, ASSAM
		Versus THE STATE OF ASSAM	MR. G C DEKA	
	WITH Bail Appln./1411/2020	ARUP DAS @ BIKRAM ASSAM	MR. M BISWAS	MR. R SARMA
		Versus THE STATE OF ASSAM	MS. S MEDHI	PP, ASSAM
16	Bail Appln./1244/2020 FIXED	PRADIP TALUKDAR	MR. P K DAS	PP, ASSAM
		Versus THE STATE OF ASSAM	MR N J DAS	
	WITH Bail Appln./1253/2020	PANKAJ MISHRA	MR H MEDHI	PP, ASSAM
		Versus THE STATE OF ASSAM		
	WITH Bail Appln./1363/2020	MD. RUFUL KHAN @ RUBUL KHAN AND ANR.	MR T THAKURIA	PP, ASSAM
		Versus THE STATE OF ASSAM		
19	Bail Appln./1792/2020 BA 1786/2020(D/O), FIXED	KIRAN BANIA @ MITRA	MR. S C BISWAS	PP, ASSAM
		Versus THE STATE OF ASSAM	MR D BANIA MR. P S BISWAS	
20	Bail Appln./1851/2020 FIXED	JALAUDDIN @ JALLU	MR F HAQUE	PP, ASSAM
		Versus THE STATE OF ASSAM		
21	Bail Appln./1868/2020 FIXED	BAHARUL ISLAM @ MD. BAHARUL ALI	MR B ISLAM	PP, ASSAM
		Versus THE STATE OF ASSAM	MR. A A R KARIM	
22	Bail Appln./1887/2020 FIXED	MD. ABIDULLAH ALI AND 2 ORS.	MR. S Z SHEIKH	PP, ASSAM
		Versus THE STATE OF ASSAM		
		<u>BAIL HEARING</u>		
23	AB/1850/2020 FIXED	SUJIT MISHRA	MR. M DUTTA	PP, ASSAM
		Versus THE STATE OF ASSAM	MR U ROY	
24	AB/2160/2020 FIXED	PREMPOL ISLARY	MR. J AHMED	PP, ASSAM
		Versus THE STATE OF ASSAM	MR. P A AHMED MR S U AHMED	
25	AB/2257/2020 FIXED	DWIPEN DEKA AND ANR.	MR. R J DAS	G UDDIN PP, ASSAM
		Versus THE STATE OF ASSAM		
26	AB/2277/2020 FIXED	KANDARPA BORUAH	MR B BURAGOHAIN	PP, ASSAM
		Versus THE STATE OF ASSAM	MR. N BORUAH	
27	AB/2439/2020 FIXED	SAMRAT DAS AND ANR.	MR. P P DAS	PP, ASSAM
		Versus THE STATE OF ASSAM	MR. R AHMED	

ORDERS

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|----|---|---|---|
| 28 | I.A.(Civil)/1359/2020
in MACApp./4365/2020 | NEW INDIA ASSURANCE CO. LTD.
Versus
BASA ENGTIPI AND 2 ORS. | MR. R GOSWAMI
MS. P BORTHAKUR |
| | WITH
MACApp./4365/2020
(Filing Number) | NEW INDIA ASSURANCE CO. LTD.
Versus
BASA ENGTIPI AND 2 ORS. (A) | |
| 29 | I.A.(Civil)/1382/2020
in MACApp./6098/2020 | THE BAJAJ ALLIANZ GENERAL
INSURANCE CO LTD
Versus
BIBHA MISHRA AND 6 ORS | MR. A BHATTACHARYYA |
| | WITH
MACApp./6098/2020
(Filing Number) | THE BAJAJ ALLIANZ GENERAL
INSURANCE CO LTD
Versus
BIBHA MISHRA AND 6 ORS (F) | |
| 30 | I.A.(Civil)/1432/2020
in MACApp./521/2020 | SRI PRONAY DAS
Versus
SMTI. KARABI DUTTA AND 2 ORS. | MR. M TALUKDAR |
| | WITH
MACApp./521/2020
(Filing Number) | SRI PRONAY DAS
Versus
SMTI. KARABI DUTTA AND 2 ORS. | MR. M TALUKDAR |
| 31 | I.A.(Civil)/1433/2020
in MACApp./6434/2020 | THE NATIONAL INSURANCE COMPANY
LIMITED
Versus
SMTI KALPANA KONWAR AND 2 ORS | MS R D MAZUMDAR
MR. S P SHARMA
MS. C MOZUMDAR |
| | WITH
MACApp./6434/2020
(Filing Number) | THE NATIONAL INSURANCE COMPANY
LIMITED
Versus
SMTI KALPANA KONWAR AND 2 ORS (D) | |
| | WITH
I.A.(Civil)/6435/2020
(Filing Number) | THE NATIONAL INSURANCE COMPANY
LIMITED
Versus
SMTI KALPANA KONWAR AND 2 ORS (D) | |

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LEAVE NOTE OF ADVOCATES FOR 07/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,7th October 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-III]

**REMOTE VIDEO CONFERENCING MATTERS SHALL
BE TAKEN UP AFTER COMPLETION OF REGULAR
MATTERS OR AFTER 12 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1351/2020 FIXED	SANJIB DAS AND 50 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. A B T HAQUE	SC, APDCL
	WITH			
2	WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH			
	I.A.(Civil)/559/2020 in WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS G BORA MS. B TALUKDAR MR. M BHAGAWATI	GA, ASSAM SC, APDCL
	WITH			
3	WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH			
	I.A.(Civil)/560/2020 in WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH			
4	WP(C)/1132/2020	MAHUA DUTTA ROY Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, APDCL
	WITH			
5	WP(C)/1182/2020	NAYAN MONI BARUAH AND 5 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MR D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
	WITH			
6	WP(C)/1241/2020	SUDIPTA BHATTACHARJEE Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS	MS. D MUSAHARY MR D KALITA	MR H K SARMA SC, APDCL

7	WITH WP(C)/1242/2020	SHEIKH AKIDUL ABEDIN AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
8	WITH WP(C)/1250/2020	DINESH LAGACHU Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	GA, ASSAM SC, APDCL
9	WITH WP(C)/1261/2020	MANU DAS AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	SC, APDCL
10	WITH WP(C)/1265/2020	PABITRA BARUAH Versus ASSAM STATE ELECTRICITY BOARD AND 5 ORS.	MR A DASGUPTA MS. B DAS	SC, APDCL
11	WITH WP(C)/1308/2020	ABDUL MATIN CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, APDCL
12	WITH WP(C)/1321/2020	URMILA DEVI AND 6 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 12 ORS.	MS. B BHUYAN MS. P PATHAK MR. A KHOUND	SC, APDCL
13	WITH WP(C)/1332/2020	MUKUL CHANDRA BAISHYA AND 89 ORS. Versus THE STATE OF ASSAM AND 696 ORS.	MR. D DAS SR. ADV MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	SC, APDCL
14	WITH WP(C)/1353/2020	DILIP BHUYAN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR R KALITA MR. J SINGH MR. R SALOI MR H AGARWAL MS. J KONWAR	SC, APDCL
15	WITH WP(C)/1354/2020	SHINTU KAKATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN	SC, APDCL
16	WITH WP(C)/1359/2020	JOY KUMAR DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL)AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
17	WITH WP(C)/1362/2020	GOBINDA DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
18	WITH WP(C)/1370/2020	DIPANKAR GOGOI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
19	WITH WP(C)/1411/2020	MALLIKA DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. R MAZUMDAR MR D KALITA	SC, APDCL

20	WITH WP(C)/1413/2020	NIJUM DAS AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. S BORTHAKUR MR D KALITA	SC, APDCL
21	WITH WP(C)/1415/2020	SANGHAMITRA SEN AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. R MAZUMDAR MR D KALITA	SC, APDCL
22	WITH WP(C)/1460/2020	UPAMA CHAKRAVARTY AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA MR. S CHOWDHURY	SC, APDCL
23	WITH WP(C)/1518/2020	NITYANANDA PAUL AND 4 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. R ISLAM MS. K BORA	SC, APDCL
24	WITH WP(C)/1547/2020	SOHIDUL ISLAM LASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	GA, ASSAM SC, APDCL
25	WITH WP(C)/1549/2020	MRIGANKA DAS Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR	GA, ASSAM SC, APDCL
26	WITH WP(C)/1574/2020	KHAGEN MOHAN AND ANR. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. P K BORAH MR. D GOGOI MR. S BARTHAKUR	SC, APDCL
27	WITH WP(C)/1691/2020	AMIR ALI MANDAL AND 31 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
28	WITH WP(C)/1702/2020	SUPTA DEY Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MS N NATH MR. M DUTTA MR S DAS	SC, APDCL
29	WITH WP(C)/1725/2020	MANOWAR HUSSAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL
30	WITH WP(C)/1731/2020	DIPANKA SAIKIA AND 3 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
31	WITH WP(C)/1736/2020	DEBOJYOTI DEKARAJA AND 6 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR A TALUKDAR	SC, APDCL
32	WITH WP(C)/1737/2020	MONUJ CHANGMAI AND 21 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
33	WITH WP(C)/1768/2020	JATIN CHANDRA DAS AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR. N K DAS	GA, ASSAM SC, APDCL
34	WITH WP(C)/1775/2020	PABITRA KR. DAS AND 23 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL

35	WITH WP(C)/1784/2020	SONMONI KALITA @ JONMONS KALITA AND 27 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MR. K PUJARI	GA, ASSAM SC, APDCL
36	WITH WP(C)/1789/2020	ASHU SHILL AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N H LASKAR	GA, ASSAM SC, APDCL
37	WITH WP(C)/1813/2020	MAJMIL HAQUE AND 131 ORS. Versus THE STATE OF ASSAM AND 696 ORS.	MR. D DAS SR. ADV MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	SC, APDCL
38	WITH WP(C)/1892/2020	DULU MONI TALUKDAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MS. B BHUYAN MS. P PATHAK MR. M BORAH	SC, APDCL
39	WITH WP(C)/1898/2020	JYOTI MONI GOGOI AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR B BURAGOHAIN MR. R PHUKAN	SC, APDCL
40	WITH WP(C)/1912/2020	KALPANATH DAS AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL
41	WITH WP(C)/1917/2020	JAYANTA BORA AND 18 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS	MR. A GOGOI MR D K BARUAH	SC, APDCL
42	WITH WP(C)/2087/2020	PRANAB JYOTI DAS AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
43	WITH WP(C)/2279/2020	NABAJYOTI BORA AND 8 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR D BORUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
44	WITH WP(C)/2280/2020	JITU TAPAN SADHANIDHAR AND 6 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. D BORAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
45	WITH WP(C)/2371/2020	HIMANKA GOGOI AND 3 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
46	WITH WP(C)/2576/2020	NITYANANDA DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
47	WITH WP(C)/2602/2020	BITOPAN BARMA AND 4 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, APDCL
48	WITH WP(C)/2688/2020	BIRESH NATH Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. A B T HAQUE	SC, APDCL

49	WITH WP(C)/2709/2020	MADAN DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL
50	WP(C)/1604/2020	ANANTA PRASAD Versus THE GAUHATI HIGH COURT AND 5 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	SC, GHC
51	WP(C)/2368/2020 B/O	NRIPENDRA KR. DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, AG SC, P H E SC, FINANCE
52	WP(C)/3504/2020 FIXED	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	SC, APSC SC, IRRIGATION
53	WITH WP(C)/2843/2020	SMTI. GITIMOLLIKA BORA Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION
54	WITH WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
55	WP(C)/3509/2020 FIXED	JURI DEVI SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	GA, ASSAM SC, FINANCE SC, REVENUE
56	WP(C)/3652/2020 FIXED	MONOWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A U CHOUDHURY MR. S ISLAM MR. N H LASKAR	SC, FOREST
57	WP(C)/3744/2020 FIXED	ABUL HASAN MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR. N H LASKAR MS. S DASGUPTA MS M S CHOUDHURY	SC, FOREST
ADMISSION				
58	WP(C)/6227/2019 FIXED	JINA LANGTHASA AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA MR G GORLOSA MR. S BOIRAGI	SC, FOREST SC, N C HILLS
	WITH I.A.(Civil)/4333/2019 in WP(C)/6227/2019	THE CHIEF CONSERVATOR OF FOREST Versus JINA LANGTHASA AND 5 ORS	MR R M DAS	MR. N M DAS
	WITH I.A.(Civil)/94/2020 in WP(C)/6227/2019	JINA LANGTHASA AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	SC, FOREST SC, N C HILLS
	WITH I.A.(Civil)/1522/2020 in WP(C)/6227/2019	JINA LANGTHASA AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA MR. S BOIRAGI	SC, NCHAC
59	WITH WP(C)/7353/2019	MONJEETA THAOSON AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR G GORLOSA MR. S BOIRAGI	SC, FOREST SC, NCHAC
	WITH I.A.(Civil)/1520/2020 in WP(C)/7353/2019	MONJEETA THAOSON AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BOIRAGI	SC, NCHAC SC, FOREST
60	WP(C)/744/2020 FIXED	GIRI SHANKAR NATH AND 194 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	SC, APSC SC, PWD
61	WP(C)/793/2020 B/O	LOUIS MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	GA, ASSAM SC, PWD

62	WP(C)/2987/2020 FIXED	HASNINE ALAM Versus THE STATE OF ASSAM AND 4 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, AG SC, FINANCE SC, G.H.C
63	WP(C)/3001/2020 FIXED	KESHAV RAJ SHARMA Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.
64	WP(C)/3119/2020 FIXED	BIPUL DAS AND 8 ORS. Versus THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
65	WP(C)/3310/2020 FIXED	SANGITA BORO AND 15 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. B BHUYAN MR. M BORAH MR A TALUKDAR	SC, BTC
WITH				
66	WP(C)/3168/2020	SUMITRA BISWAS AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	GA, ASSAM MS. R B BORA, SC, BTC
WITH				
67	WP(C)/3196/2020	BISWAJIT ROY AND 25 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	GA, ASSAM MR. S BORA, SC, BTC (R-2 TO 5) MR R DHAR, SC, WPT & BC DEPTT.
WITH				
68	WP(C)/3219/2020	ABELI MAHILARY AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	GA, ASSAM MS. R B BORA, SC, BTC
WITH				
69	WP(C)/3336/2020	RATAN CH. SARKAR AND 17 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR A TALUKDAR	SC, WPT AND BC SC, BTC
WITH				
70	WP(C)/3385/2020	RUNUMANI DEKA AND 13 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, BTC
71	WP(C)/3312/2020 FIXED	DIPUL ALI AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR B SINHA MR. R ISLAM	GA, ASSAM SC, TRANSPORT
ORDERS				
72	WP(C)/6536/2017 FIXED	NIKITA SUTAR MINOR Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. R P SARMAH MR. P N SHARMA MS. K L R YANTHAN MS. A DAS MS. U NANDA MR P BANERJEE	GA, ASSAM SC, AG MR. A R TAHBILDAR MS N DAIMARI
73	Cont.Cas(C)/647/2019 FIXED	CHINGTHAI RONGMEI Versus RATHINDRA BHUYAN	MR R DHAR MRS. R RONGMEI MS. K L R YANTHAN	MR. B GOGOI SC, HEALTH AND F W
74	W.P.(CrI.)/2/2020 FIXED	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
WITH				
75	W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
WITH				
76	W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM ASSTT.S.G.I.

77 **WITH**
W.P.(CrI.)/7/2020

ABANTEE DUTTA
Versus
THE UNION OF INDIA AND 4 ORS

MR N DUTTA
MS S HAZARIKA
MS. A PAUL

GA, ASSAM
ASSTT.S.G.I.

78 W.P.(CrI.)/3/2020
FIXED

NURUT ZAMAN DEWAN
Versus
THE UNION OF INDIA AND 4 ORS

MR N DUTTA
MR. M K HUSSAIN
MR A W AMAN
MS. A PAUL

GA, ASSAM
ASSTT.S.G.I.

WITH
I.A.(Civil)/1387/2020
in W.P.(CrI.)/3/2020

NURUT ZAMAN DEWAN
Versus
THE UNION OF INDIA AND 4 ORS

MR N DUTTA
MS S SARMA HAZARIKA

GA, ASSAM
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 07/10/2020

-

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday, 7th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 10

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	PIL(Suo Moto)/5/2020 FIXED	XXXX Versus THE STATE OF ASSAM	MR. T J MAHANTA, SC, GHC GA, ASSAM	
<u>ADMISSION</u>				
2	CrI.A./187/2020	MAFIDUL ISLAM @ MAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS L RAHMAN	PP, ASSAM
	WITH I.A.(CrI.)/463/2020 in CrI.A./187/2020	MAFIDUL ISLAM @ MAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I U CHOWDHURY MS L RAHMAN	PP, ASSAM
<u>ORDERS</u>				
3	I.A.(CrI.)/694/2018 WITH LCR 6 FILES, P.B.-2 in CrI.A./284/2018	SRI PRANAB DUTTA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN	MS B BHUYAN, ADDL.PP, ASSAM PP, ASSAM
	WITH CrI.A./284/2018	SRI PRANAB DUTTA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN	PP, ASSAM
4	I.A.(CrI.)/457/2020 WITH OFFICE NOTE in CrI.A./50/2016 WITH CrI.A./50/2016	SRI NIRMAL PAUL AND ANR Versus THE STATE OF ASSAM AND ANR SRI NIRMAL PAUL and ANR Versus THE STATE OF ASSAM and ANR	MR N AHMED MD.F H LASKAR MR.S DAS MRS I AHMED MR.N AHMED MR.B I KHAN	PP, ASSAM MR.A D CHOUDHURY R-2 MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MR K K BARMAN(R-2)

5	WITH Crl.A./78/2016	SRI HARE KRISHNA PAUL Versus THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED MR.S AHMED	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
6	WITH Crl.A./94/2016	SRI SIBA PAUL @ SIBU PAUL and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR. E AHMED MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMAR-2 PP, ASSAM MRK K BARMAN(R-2)
7	WITH Crl.A./50/2017	SRI BIPUL PAUL Versus THE STATE OF ASSAM and ANR	MRK NAYAK MR.I C DEKA MR T KALITA	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
HEARING				
8	Crl.A./376/2019 WITH LCR 4 FILES, P.B.-2	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. R CHOUDHURY MR. I U CHOWDHURY	MR. N S LASKAR(RESP NO 2) MR. A H M R CHOUDHURY(RESP NO 2) PP, ASSAM
	WITH I.A.(Crl.)/809/2019 in Crl.A./376/2019	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. R CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/10/2020

-

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH.]**

**ADJOURNMENT TO BE PRAYED ONE DAY
IN ADVANCE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4364/2018	ABDUL MANNAN KHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S HAQUE MS. A BORUAH MR. S H SIKDAR	MR A R BHUYAN (R4) SC, CO OP MR S M ABDULLAH P MR D SAIKIA MR. M A I HUSSAIN (R4)
	WITH I.A.(Civil)/3024/2019 in WP(C)/4364/2018	AMIR HAMZA SIKDAR Versus ABDUL MANNAN KHAN AND 4 ORS	MR S RAHMAN MR S M ABDULLAH P MR D SAIKIA MR. B K DAS	SC, CO OP MR. S H SIKDAR
	WITH I.A.(Civil)/3027/2019 in WP(C)/4364/2018	AMAN ALI AND 6 ORS Versus ABDUL MANNAN KHAN AND 4 ORS	MR S RAHMAN MR S M ABDULLAH P MR D SAIKIA MR. B K DAS	SC, CO OP MR. S H SIKDAR
2	WP(C)/4235/2018	ABDUL MANNAN KHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. MD S HOQUE MR. M DEKA MR. S H SIKDAR	SC, CO OP
3	WP(C)/1796/2019 FIXED	CHAN MIYA SK. Versus THE STATE OF ASSAM AND 5 ORS.	MR. H R A CHOUDHURY MR. F U BARBHUIYA MS. S DAS	GA, ASSAM MR. R ISLAM (R-6)
4	WP(C)/7257/2019	KAUSHALLYA DAS Versus THE LIFE INS. CORPN. OF INDIA AND 2 ORS.	MR. M PHUKAN MR A V SINGH MR P R BORA MR W R MEDHI	MR S NATH MR G J SHARMA
5	WP(C)/609/2020	BIJON KUMAR NATH AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	GA, ASSAM MR. P S DEKA, SC, REVENUE(R-1) MS. K PHUKAN, GA (R-2,3) SC, REVENUE
6	WP(C)/683/2020	BASANTA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. N K KALITA MR D DEKA	GA, ASSAM MR. P S DEKA, SC, REVENUE(R-1)
7	WP(C)/3209/2020 FIXED	ARATI DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR. V KUMAR	GA, ASSAM SC, REVENUE SC, FINANCE

8	WP(C)/3624/2020 CAVT. NO.0499/2020 FIXED	M/S. DEHING NADI PACHIMANCHAL ANCHALIK MEEN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N G KUNDU	GA, ASSAM MR. S BANIK FOR CAVEATOR
ORDERS				
9	WP(C)/3307/2018	M/S GUWAHATI INDUSTRIAL SALES AND SERVICE Versus THE STATE OF ASSAM AND 7 ORS.	MR. H NATH MR D DAS R SARMAH MR. I DAS	GA, ASSAM SC, FINANCE
10	Cont.Cas(C)/46/2020	SMTI PUTUMONI BORA Versus S.R. BHATTACHARJEE AND 2 ORS.	MR. D BORAH MS. S MEDHI	MR. N DAS (R2) MR. A DEKA (R2)
11	Cont.Cas(C)/47/2020	DHUBRI WHOLESALE CONSUMERS CO- OP. STORES LTD., DHUBRI Versus ANANT LAL GYANI	MR. S K DAS MR R KARIM MR D BARMAN	MS. M BHATTACHARJEE

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LEAVE NOTE OF ADVOCATES FOR 07/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(I/O)/34/2019	SURAT ALI SK. Versus DARAJ ALI SK.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	
ADMISSION				
2	WP(C)/245/2017 P/H	M/S. CHANDMARI TEA CO. PVT LTD Versus THE STATE OF ASSAM and 2 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	GA, ASSAM MR.Y DOLOI(R- 1,2&3) ADDL. AG, ASSAM
	WITH I.A.(Civil)/1897/2017 in WP(C)/245/2017	AXOMIYA BYABASAYEE SAMAJ and ANR Versus M/S. CHANDMARI TEA CO. PVT LTD. and 3 ORS	MR.S BANIK MR.R R GOGOI MR.K P PATHAK	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM
3	WITH WP(C)/1743/2017	M/S. CHANDMARI TEA COMPANY PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.G N SAHEWALLA MR.MD ASLAM MR.P DEKA MR.A CHETIA MS.D SWAMI	GA, ASSAM MR.Y DOLOI(R- 1-3) ADDL. AG, ASSAM
	WITH I.A.(Civil)/2502/2017 in WP(C)/1743/2017	AXOMIYA BYABASAYEE SAMAJ Versus M/S. CHANDMARI TEA COMPANY PVT. LTD. and 3 ORS	MR.S BANIK MR.R R GOGOI	MR.G N SAHEWALLA GA, ASSAM MR.MD ASLAM MR.P DEKA MR.A CHETIA MS.D SWAMI
4	Arb.A./4/2019 WITH LCR	UNION OF INDIA Versus M/S TAMA FABRICATION WORKS	MR. S C KEYAL ASSTT.S.G.I.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU
	WITH I.A.(Civil)/498/2019 in Arb.A./4/2019	UNION OF INDIA Versus M/S TAMA FABRICATION WORKS	MR. S C KEYAL ASSTT.S.G.I.	
5	CRP/97/2019 CAVT. NO.0690/2019 WITH LCR, FIXED	M/S. ASSAM (TRADE) AGENCIES Versus SUJAUDDIN AHMED	MR. A SATTAR MR Z MUKIT	MR A TEWARI MS. P ADHIKARI FOR CAVEATOR

6	Arb.A./10/2020 FIXED	THE UNION OF INDIA AND 5 ORS Versus BEB-DDS-RKD(JV)-NAYAK(JV),	MR G GOSWAMI	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA
	WITH I.A.(Civil)/1225/2020 in Arb.A./10/2020	THE UNION OF INDIA AND 5 ORS Versus BEB-DDS-RKD(JV)-NAYAK(JV)	MR G GOSWAMI	
7	Arb.A./11/2020 CAVT. 30/2020	MAHABIR PRASAD GOENKA Versus SMTI. BHANU SARKAR	MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. R C SANCHATI	MS. N RAI MR. S ALAM FOR CAVEATOR
	WITH I.A.(Civil)/1537/2020 in Arb.A./11/2020	MAHABIR PRASAD GOENKA Versus SMTI. BHANU SARKAR	MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. R C SANCHATI	MS. N RAI MR. S ALAM FOR CAVEATOR
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
8	RSA/214/2019 FIXED	SMTI. SHELI CHOUHAN AND 2 ORS. Versus SMTI. BHABANI DEY	MR. I ALAM MR. T SK MS. R R BORAH	
	WITH I.A.(Civil)/3251/2019 in RSA/214/2019	SMTI. SHELI CHOUHAN AND 2 ORS. Versus SMTI. BHABANI DEY	MR. I ALAM MR. T SK MS. R R BORAH	
9	RSA/24/2020 CAVT. 913/2019, FIXED	SRI ASHOK KUMAR RAI Versus ON THE DEATH OF SMTI SARSWATI AGARWALLA AND ASHOK AGARWAL, THEIR LEGAL HEIRS AND 2 ORS	MR. A SATTAR MR Z MUKIT	MR. S P ROY FOR CAVEATOR MR. S ALAM
10	RSA/28/2020 FIXED	MOZIBAR RAHMAN AND 15 ORS. Versus BATALU SK @ SAMAD ALI AND 8 ORS.	MR. P CHAKRABORTY MR P KALITA MRS S GOSWAMI	
11	RSA/96/2020	SHRI GOURANGA MANDAL AND 4 ORS Versus DEBO DAS SARKAR	MR P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS. K KALITA	
	WITH I.A.(Civil)/1445/2020 in RSA/96/2020	SHRI GOURANGA MANDAL AND 4 ORS Versus DEBO DAS SARKAR	MR P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS. K KALITA	
<u>ORDERS</u>				
12	RSA/110/2008 WITH LCR, FIXED	BHOGRAM GOHAIN Versus NEE KANTA BORGHAIN	MR.G N SAHEWALLA MR.MD ASLAM MS.M JAIN	DR. B AHMED MR. N HAQUE MR. S K DEORI MR H I CHOUDHURY MR K UDDIN
13	CRP(I/O)/114/2013	BROJENDRA KUMAR GHOSH and 4 ORS Versus MD MAKFUR RAHMAN	MD.M U AHMED	
14	MC/1426/2013 IN CRP SL. NO. 203666/2013	KRISHNA DEY Versus GOPAL DAS	MR.A SATTAR MR.Z MUKIT	
15	MC/2831/2014 IN CRP SL.NO. 237900/2014	MISS POKHILA MANDAL and 3ORS Versus THE DIVISIONAL MANAGER AND ANR.	MR.S C BISWAS MS.L HAZARIKA MR. S BISWAS	MR. S K GOSWAMI MR. R SHARMA
16	CRP/23/2015	PRADYUT KUMAR BHUYAN Versus GOBINDA HUZURI and 4 ORS	MR.K PATHAK MR.B D DEKA	MR. P K BORAH(R- 1 TO 4) MR.S BORTHAKURR-1 TO 4
17	CRP/217/2016 WITH LCR	HUSSAIN AHMED BARBHUIYA Versus ABDUL HAI BARBHUIYA	MR.F K R AHMED MR.B U LASKAR MR.D A LASKAR	

18	CRP/396/2016	MD. FAKAR UDDIN Versus MD. FAKAR UDDIN and ANR.	MS.N MODI MS.M CHOUDHURY MR.N KALITA	MR.A J SAIKIA(R-2) MR.U K DUTTA(R-2) MR.B KAKATIR-2 MR.K BORAH(R-2)
19	CRP/487/2016	SUSHIL KUMAR AGARWAL and 2 ORS. Versus ANIL KUMAR AGARWAL	MR.Y S MANNAN MR. A BHATTACHARYA MS. K MALAKAR MS.P HAJURI MR A SAIKIA MS.S GOHAIN MR. A BHATTACHARJEE MS. K TALUKDAR	
	WITH I.A.(Civil)/4232/2019 in CRP/487/2016	SUSHIL KUMAR AGARWAL and 2 ORS. Versus ANIL KUMAR AGARWAL	MR. A BHATTACHARYA MR. A BHATTACHARJEE	
20	I.A.(Civil)/4240/2019 B/O in RSA/16004/2019 WITH RSA/16004/2019 (Filing Number) B/O	MR. SAMIRAN DEY Versus MR. RANJU ROY AND 3 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	MR. N DHAR MS. S DASGUPTA
21	Test.App./3/2020 WITH LCR	SMTI. HIRAMONI BAISHYA SARMA @ HIRAMONI DEVI AND 2 ORS. Versus SMTI. NAMITA DEVI	MR. M K DAS MR. B D DEKA MS Z ANJUM MR. M DAS MS J SAIKIA	
22	I.A.(Civil)/1076/2020 in FAO/260507/2015 WITH FAO/260507/2015 (Filing Number) WITH I.A./1628/2016	M/S EASTERN AGENCY Versus NESTLE INDIA LTD. and 6 ORS, M/S EASTERN AGENCY Versus NESTLE INDIA LTD and 7 ORS M/S EASTERN AGENCY Versus NESTLE INDIA LTD. and 6 ORS,	MS. R M SARMAH MRG JALAN MS.L SARMA MR.S S SARMA MR. S BANIK MR. H GUPTA	MR. D BARUAH SC. HEALTH & FAMILY WELFARE MR. D BARUAH (R-1-3) MS. B DAS (R-2) MS. N UPADHYAY(R-1-3)
23	I.A.(Civil)/1399/2020 in RSA/2830/2020 WITH RSA/2830/2020 (Filing Number)	SRI B.GANESH Versus COAL INDIA LTD. SRI B.GANESH Versus COAL INDIA LTD.	MR. K K DEY MR V K BAROOAH MR. W IMRAN	
24	I.A.(Civil)/1457/2020 in RSA/5134/2020 WITH RSA/5134/2020 (Filing Number)	SMTI NALINI SAIKIA Versus SRI CHANDAN DEV AND 4 ORS SMTI NALINI SAIKIA Versus SRI CHANDAN DEV AND 4 ORS (B)	MR. D MOZUMDER MR. S BISWAS MR P BORAH	
25	I.A.(Civil)/1541/2020 in RSA/15097/2019 WITH RSA/15097/2019 (Filing Number)	ON THE DEATH OF PRAMUD RANJAN SARKAR, HIS LEGAL HEIRS SMTI BANDANA SARKAR AND 4 ORS Versus MADHUSUDAN HIRA AND 10 ORS. ON THE DEATH OF PRAMUD RANJAN SARKAR, HIS LEGAL HEIRS SMTI BANDANA SARKAR AND 5 ORS Versus SHRI MADHUSUDAN HIRA AND 10 ORS	MR. T ISLAM MR. S SARKAR MS K DAS	

WITH
I.A.(Civil)/15098/2019
(Filing Number)

ON THE DEATH OF PRAMUD RANJAN
SARKAR, HIS LEGAL HEIRS SMTI
BANDANA SARKAR AND 5 ORS

Versus

SHRI MADHUSUDAN HIRA AND 10 ORS

26 I.A.(Civil)/1542/2020
in RSA/15095/2019

ON THE DEATH OF PRAMUD RANJAN
SARKAR, HIS LEGAL HEIRS SMTI
BANDANA SARKAR AND 4 ORS

MR. T ISLAM
MR. S SARKAR
MS K DAS

Versus

MADHUSUDAN HIRA AND 10 ORS.

WITH
RSA/15095/2019
(Filing Number)

ON THE DEATH OF PRAMUD RANJAN
SARKAR, HIS LEGAL HEIRS SMTI
BANDANA SARKAR AND 5 ORS

Versus

SMTI. MADHUSUDAN HIRA AND 10 ORS

WITH
I.A.(Civil)/15096/2019
(Filing Number)

ON THE DEATH OF PRAMUD RANJAN
SARKAR, HIS LEGAL HEIRS SMTI
BANDANA SARKAR AND 5 ORS

Versus

SMTI. MADHUSUDAN HIRA AND 10 ORS

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LEAVE NOTE OF ADVOCATES FOR 07/10/2020

-

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2412/2020 FIXED	SARBAT ALI SK. AND 2 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
WITH				
2	Bail Appln./1853/2020	MONJUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
3	AB/2645/2020	SULTAN MAMUD @ SULTAN AMIN AND 3 ORS Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
4	AB/2646/2020	ALAUDDIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
5	AB/2647/2020	JATINDRA BISWAS AND 3 ORS Versus THE STATE OF ASSAM	MR. S K ROY MRS. M M ROY MD K RAHMAN MS P M SARMA	PP, ASSAM
6	AB/2648/2020	NILMONI NATH AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI	PP, ASSAM
7	AB/2649/2020	MANUJ KONWAR Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
8	AB/2650/2020	ALIP UDDIN @ APPLE Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN KAKALI DEVI	PP, ASSAM
9	AB/2651/2020	CHAND MD. LASKAR @ PAMON LASKAR AND ANR. Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
10	AB/2655/2020	NIPAN KALITA Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
11	AB/2656/2020	JAHANGIR ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. N ISLAM MR. M ISLAM	PP, ASSAM
12	AB/2658/2020	SETAB ALI @ SHAHAB UDDIN Versus THE STATE OF ASSAM	MR. N AHMED MR R A AHMED MD. A SHEIKH	PP, ASSAM

13 AB/2659/2020

BHASKAR DEB
Versus
THE STATE OF ASSAM

MR. S D PURKAYASTHA
MR S CHOUDHURY

PP, ASSAM

14 AB/2660/2020

MD. NAZRUL ISLAM AND ANR.
Versus
THE STATE OF ASSAM

MR H R A CHOUDHURY
MR. A T SARKAR
MR. W I CHOUDHURY

SPL PP WILDLIFE FOREST
ASSAM

BAIL HEARING

15 AB/2312/2020
FIXED

JATIN CHANDRA KALITA @ JOTIN
Versus
THE STATE OF ASSAM

MR. J I BORBHUIYA
MR. S K JAIN
MR. L MOHAN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/10/2020

-

1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,7th October 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1935/2020 FIXED	ANIL SHARMA Versus THE STATE OF ASSAM	G UDDIN MR. Y SIKDAR	MS. K SAIKIA(SC, EXCISE) PP, ASSAM
MOTION				
2	Crl.Rev.P./178/2020	SMTI. KABITA SARMA Versus SUKRA BARO AND ANR.	MR. B DEKA MR. P JAIN	PP, ASSAM (R2)
	WITH I.A.(Crl.)/464/2020 in Crl.Rev.P./178/2020	SMTI. KABITA SARMA Versus SUKRA BARO AND ANR.	MR. B DEKA MR. P JAIN	PP, ASSAM (R2)
3	Crl.Rev.P./179/2020	SMTI. KABITA SARMA Versus HARMOHAN BARO AND ANR.	MR. B DEKA MR. P JAIN	PP, ASSAM (R2)
	WITH I.A.(Crl.)/466/2020 in Crl.Rev.P./179/2020	SMTI. KABITA SARMA Versus HARMOHAN BARO AND ANR.	MR. B DEKA MR. P JAIN	PP, ASSAM (R2)
4	Crl.Rev.P./180/2020	SMTI KABITA SARMA Versus AMBURAM HALOI AND ANR.	MR. B DEKA MR. P JAIN	PP, ASSAM (R2)
	WITH I.A.(Crl.)/467/2020 in Crl.Rev.P./180/2020	SMTI. KABITA SARMA Versus AMBURAM HALOI AND ANR.	MR. B DEKA MR. P JAIN	PP, ASSAM (R2)
5	Crl.Rev.P./181/2020	UNION OF INDIA Versus MANARANJAN BUJARBARUA AND ANR.	MR. S C BISWAS (SR. PANEL COUNSEL, RAILWAYS, GUWAHATI) MR. F A HASSAN MR. P S BISWAS	
6	Crl.Rev.P./182/2020	DILDAR HUSSAIN Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. M BASUMATARY	PP, ASSAM
7	Crl.Rev.P./186/2020	HANUMAN SINGH Versus SMT. PUNA DEVI	MR. A K RAY MIIS T DAS	
8	Crl.Pet./393/2020 FIXED	DINA NATH SAH Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM

9	AB/2378/2020	KASEM ALI Versus THE STATE OF ASSAM	MR. N AHMED MR R A AHMED	PP, ASSAM
ADMISSION				
10	Crl.Rev.P./406/2019 WITH LCR 2 FILES	ATOWAR RAHMAN PRADHANI @ ATOWAR RAHMAN Versus MISS REJIYA BANU	MR. S C BISWAS MS A DAS	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
11	Crl.Pet./799/2019 FIXED	AMARJYOLTI GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	MR. R DEV PP, ASSAM
12	Crl.Pet./96/2020 CRL.PET. 1482/2019(D/O), FIXED	ROBERT MAURICE KERR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MR. S D PURKAYASTHA MR S CHOUDHURY MR. J SINHA PP, ASSAM
13	Crl.Rev.P./136/2020 FIXED	THE STATE OF ASSAM Versus DULAL BORA	MR. N K KALITA ADDL PP,ASSAM	MR. S BORTHAKUR MS. P BORAH
14	Crl.Pet./355/2020 FIXED	MUSLIM ALI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. R C SAIKIA MR S DAS	A I AHMED S ALI MR. A IKBAL PP, ASSAM MD. K ALI
BAIL HEARING (BA)				
15	Bail Appln./1052/2020 (SCANNED COPY OF RECORD)	ARIF SAIFI Versus THE UNION OF INDIA	MR. S MUNIR MR. T HUSSAIN MR T THAKURIA	SC, NCB
BAIL HEARING				
16	AB/1199/2020 FIXED	INTAJ ALI Versus THE STATE OF ASSAM	MS J BORAH	PP, ASSAM
17	AB/1209/2020 FIXED,	HALIMA BEGUM AND 6 ORS. Versus THE STATE OF ASSAM	MS J BORAH	PP, ASSAM
18	AB/1984/2020 FIXED	GAJNAFOR ADIL Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
19	AB/2157/2020 FIXED	BADSHA ALI @ BADSHA SK. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
20	AB/2172/2020 FIXED	DIPAK KUMAR THAKUR Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
21	AB/2206/2020 FIXED	KAMAL BORO Versus THE STATE OF ASSAM	MR P CHOUDHURY MR R SARMA	PP, ASSAM
22	AB/2253/2020 FIXED	KANKAN KALITA @ KANGKAN KALITA Versus THE STATE OF ASSAM	MR A CHOUDHURY MR. R Deka S I AKAND MR. V KUMAR	PP, ASSAM
23	AB/2286/2020 FIXED	MD. AKBAR @ AKBAR BANZARA AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN KAKALI DEVI	PP, ASSAM
24	WITH AB/2043/2020	EUNUS ALI AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M KHAN MR. J RAHMAN KAKALI DEVI	PP, ASSAM
25	AB/2308/2020 AB 2824/2019(D/O)	JAGADINDU ACHARJEE @ JAGABINDU ACHARJEE Versus THE STATE OF ASSAM	MR D TALUKDAR MS. A HUSSAIN MR R ISLAM	PP, ASSAM

26	AB/2367/2020 FIXED	LALCHAN MONDAL AND 5 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
27	AB/2376/2020 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	PP, ASSAM
28	WITH AB/2354/2020	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	MR. T AHMED PP, ASSAM
29	WITH AB/2366/2020	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	PP, ASSAM
30	AB/2404/2020 FIXED	BINOD KACHARI Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
31	AB/2423/2020 FIXED	PARBATI CHAKRABORTY @ PARBOTI CHAKRABORTY AND 2 ORS. Versus THE STATE OF ASSAM	MR S K SARKAR MS D HAZARIKA MS. S DAS	MR A SHARMA PP, ASSAM
32	AB/2586/2020 FIXED	MRIGEN HALOI AND ANR. Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
ORDERS				
33	Crl.Pet./500/2019 FIXED	JNANADABHIRAM BAROOAH LAW COLLEGE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. B D GOSWAMI MR. N SARKAR MR. M DEWAN	PP, ASSAM
34	Crl.Pet./348/2020 FIXED	SHAGUFTA KAMRAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR S KHOUND MR H K NATH	PP, ASSAM
35	Crl.Pet./425/2020 WITH OFFICE NOTE, FIXED	SYED ASRAF ALI Versus THE STATE OF ASSAM AND 3 ORS.	MD M S ALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2014/2020	RAHUL ALI Versus THE STATE OF ASSAM	MR. A M KHAN MS. N AHMED MD. K ALI	PP, ASSAM
2	Bail Appln./2015/2020	SARAT CHOUDHURY @ MANI CHOUDHURY Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
3	Bail Appln./2016/2020	ABED ALI Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
4	Bail Appln./2017/2020	SANGITA LAISHANGBAM @ L SANGITA RANI Versus THE STATE OF ASSAM	MR. S K JAIN MS J BEGUM MD N ABED	PP, ASSAM
5	Bail Appln./2018/2020	TONKESWAR KURMI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
6	Bail Appln./2019/2020	GOPI NATH Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR P SONOWAL	PP, ASSAM
7	Bail Appln./2020/2020	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
8	Bail Appln./2021/2020	ANANTA TAYUNG Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
9	Bail Appln./2022/2020	BIMALA KHATUN Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
ADMISSION				
10	Crl.A./179/2020	MD. ABDUL JUBBAR Versus THE STATE OF ASSAM AND ANR	MR. C GOSWAMI	PP, ASSAM
	WITH I.A.(Crl.)/435/2020 in Crl.A./179/2020	MD. ABDUL JUBBAR Versus THE STATE OF ASSAM AND ANR	MR. C GOSWAMI	PP, ASSAM
11	Crl.A./180/2020	MUNNA ALI Versus THE STATE OF ASSAM AND ANR	MS. S DEVI MR. L R MAZUMDER MR M HOQUE	PP, ASSAM

	WITH I.A.(CrI.)/438/2020 in CrI.A./180/2020	MUNNA ALI Versus THE STATE OF ASSAM AND ANR	MS. S DEVI MR. L R MAZUMDER MR M HOQUE	PP, ASSAM
12	CrI.A./183/2020	NURUL ISLAM @ NURUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN MS. A DEY MR. P S BISWAS	PP, ASSAM
	WITH I.A.(CrI.)/447/2020 in CrI.A./183/2020	NURUL ISLAM @ NURUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN MS. A DEY MR. P S BISWAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./1481/2020	BIPLAB BAIDYA Versus UNION OF INDIA	MR. M BISWAS MS M DAS	MR. S C KEYAL SC, NCB
<u>BAIL HEARING</u>				
14	AB/1586/2020	ALEMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. MD S HOQUE MR. S H SIKDAR	PP, ASSAM
15	AB/1828/2020	ASHWANI DUTTA @ ASWINI DUTTA Versus THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
16	AB/1846/2020 FIXED	MD. MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR. A MALIK MR S AHMED	PP, ASSAM
17	WITH AB/2011/2020	SUKUR ALI Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR S AHMED	PP, ASSAM
18	AB/1956/2020	MALIN BHATTACHERJEE Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
19	AB/2483/2020 FIXED	MOHIDUL HOQUE CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
<u>ORDERS</u>				
20	CrI.A./153/2019 WITH LCR 4 FILES, OFFICE NOTE	ABDUL LATIF Versus STATE OF ASSAM AND ANR	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
21	I.A.(CrI.)/934/2019 WITH LCR 4 FILES, OFFICE NOTE in CrI.A./424/2019	SRI RAMEN DAS Versus THE STATE OF ASSAM AND ANR	MR. N AHMED MD S I AHMED MR. R N D SARMA	PP, ASSAM
	WITH CrI.A./424/2019	SRI RAMEN DAS Versus THE STATE OF ASSAM AND ANR	MR. N AHMED MD S I AHMED MR. R N D SARMA	PP, ASSAM
22	CRL.A(J)/29/2020 OFFICE NOTE	SANAKA LAJONG Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
23	CRL.A(J)/44/2020 OFFICE NOTE	SHYAMAL BARMAN Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
24	CRL.A(J)/48/2020 WITH OFFICE NOTE	BABA @ KHUMTAI BORAH Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
25	CRL.A(J)/49/2020 WITH OFFICE NOTE	NEPALI BORUAH Versus THE STATE OF ASSAM	MR H GUPTA, AMICUS CURIAE	PP, ASSAM
26	CrI.A./120/2020 WITH OFFICE NOTE	MELASON MARAK Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MS B HAZARIKA	PP, ASSAM

	WITH I.A.(CrI.)/278/2020 in CrI.A./120/2020	MELASON MARAK Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MS B HAZARIKA	PP, ASSAM
27	I.A.(CrI.)/325/2020 WITH LCR 5 FILES, OFFICE NOTE in CrI.A./144/2020 WITH CrI.A./144/2020	GAFUR AI AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR J H SAIKIA	PP, ASSAM
28	I.A.(CrI.)/384/2020 WITH LCR 4 FILES, OFFICE NOTE in CrI.A./163/2020 WITH CrI.A./163/2020	GAFUR AI AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR J H SAIKIA	PP, ASSAM
		SRI RINKUMONI DAS Versus THE STATE OF ASSAM AND ANR	MR. B BORAH MR P DEKA	PP, ASSAM
29	I.A.(CrI.)/387/2020 WITH LCR 2 FILES in CrI.A./138/2018 WITH CrI.A./138/2018	SRI RINKUMONI DAS Versus THE STATE OF ASSAM AND ANR	MR. B BORAH MR P DEKA	PP, ASSAM
		MD EYASHIN ALI @ EYASIN ALI Versus UNION OF INDIA,	MS. S K NARGIS	SC, NCB
		MD EYASHIN ALI @ EYASIN ALI Versus UNION OF INDIA,	MS. B HAZARIKA MS. S K NARGIS MS. N DAS MR. A H MOLLAH	ASSTT.S.G.I.
30	WITH CrI.A./145/2018	MD SAIFUDDIN AHMED @ MD SAIFUDDIN Versus UNION OF INDIA,	MS. B HAZARIKA MS. S K NARGIS MS. N DAS MR. A H MULLA	ASSTT.S.G.I.
	WITH I.A.(CrI.)/391/2020 in CrI.A./145/2018	MD SAIFUDDIN AHMED @ MD SAIFUDDIN Versus UNION OF INDIA,	MS. S K NARGIS	ASSTT.S.G.I.
<u>OTHER MATTERS</u>				
31	CrI.A./166/2020	SRI TANKESWAR BORAH Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI Ms. J BARUAH MS S SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1767/2012 FIXED	RATNESWAR KALITA and 14 ORS Versus THE STATE OF ASSAM AND ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY MS.D L DEKA MR.B K SINGHA	DR.B P TODI GA, ASSAM SC, REVENUE
WITH				
2	WP(C)/1746/2017	RATNESWAR KALITA and 5 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.S S DEY MR.M NATH MR.G RAHUL MR.D M NATH	GA, ASSAM SC, FOREST
3	WP(C)/3386/2019	SANJEET PATEL Versus THE STATE OF ASSAM AND 3 ORS.	MS. P BHATTACHARYA MR. A BHATTACHARYYA MR. A BORUA	SC, FOREST
4	WP(C)/7753/2019	OIL AND NATURAL GAS CORPN. LTD. Versus THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MR B CHOUDHURY MS. N K DEVI MR. N A SINGH MR. M SAHEWALLA	SC, FOREST SC, PCB
5	WP(C)/1554/2020	ABBAS ALI KHAN Versus THE STATE OF ASSAM AND 4 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE
6	WP(C)/1564/2020	RUBEENA YASMIN Versus THE STATE OF ASSAM AND 4 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE
7	WP(C)/1635/2020	GOKUL CH. SAHA Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE
8	WP(C)/2911/2020	ABDUL AZIZ LASKAR AND 16 ORS Versus THE STATE OF ASSAM..A AND 4 ORS	MR H I CHOUDHURY	SC, P H E
ORDERS				
9	WP(C)/3566/2014	MD. FAKHARUDDIN AHMED Versus SECURITIES and EXCHANGE BOARD OF INDIA SEBI and 2 ORS.	MR.K H KHANDAKAR MR.K M HASSAN MR.P SHARMA	MS.M HAZARIKA MRS SANCHETIR-2 MR.R C SANCHATI(R-2) SC, SEBI
10	WP(C)/1656/2015	SMTI KALYANI SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR.K M HALOI MR.A K DEKA	GA, ASSAM

11	WP(C)/1852/2017	AKBAR ALI and 65 ORS. Versus BODOLAND TERRITORIAL COUNCIL and 14 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	GA, ASSAM SC, BTC
12	WP(C)/4240/2017	RAJYOGA CENTRE, PRAJAPITA BRAHMA KUMARIES ISWARIYA VISWA VIDYALAYA Versus THE STATE OF ASSAM and 6 ORS.	MR.P K DAS MS.S SARMAH	GA, ASSAM MS. M PATHAK (R-7) SC, DIMA HASAO MRS. R B BORAH(R-7)
13	WP(C)/215/2018	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM	MR P K KALITA MR G J SAIKIA MR. K R BOROOAH MS. N DUTTA	GA, ASSAM
14	WP(C)/309/2018	SAMSUL ISLAM Versus STATE BANK OF INDIA	MR. S ROY MR. M H LASKAR	MR. A K SAHEWALLA
15	WP(C)/733/2018	RILING LAMIN AND 74 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MS. L WAJEEDA	GA, ASSAM MR. S CHAMARIA, SC, FCSCA
16	WP(C)/7131/2018	GAGAN GOEL Versus THE CHIEF MANAGER, BANK OF INDIA AND 2 ORS	MS P CHAKRABORTY MS. K KHAN MS A DAS	MS D CHAUDHURY (R1, R2) MR A K PAUL (R1, R2)
17	WP(C)/8391/2018	HEBITA DEORI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P HAZARIKA MR. R CHOUDHURY	GA, ASSAM MR. K KALITA (SC, DAC)
18	WP(C)/2434/2019 FIXED	M/S. PLABANS TRADE AND AGENCY AND ANR. Versus BHARAT PETROLEUM COREPORATION LTD. AND 3 ORS.	MR. D MOZUMDER MR. S BISWAS	MR. S S ROY MR. S BORTHAKUR
19	WP(C)/396/2020	SMITA RANI DAS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN MS D DAS	GA, ASSAM
20	WP(C)/3114/2020 FIXED	SUKUMAR CHANDRA HALDAR Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 2 ORS.	MR B D DAS MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	SC, AFDC

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1) MR J C BORAH 30-09-2020 To 09-10-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2024/2020	MD MUNNAF ALI Versus THE STATE OF ASSAM	MR. B RAHMAN MR. A SARMA	PP, ASSAM
<u>MOTION</u>				
2	AB/2543/2020	NITUL GOGOI Versus THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
3	AB/2679/2020	FAZLUR RAHMAN Versus THE STATE OF ASSAM	MR. D P CHALIHA MR M AHMED MR R A AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
4	Bail Appln./1902/2020 FIXED	KHIROD KAMAL BAISHYA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	MR. P K DAS MR. D BORA PP, ASSAM
<u>BAIL HEARING</u>				
5	AB/2166/2020 FIXED	JYOTISH CHOUDHURY Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
6	AB/2167/2020 FIXED	AJINUR ISLAM Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
7	AB/2194/2020	INDRAJIT RAY @ INDRA RAY Versus THE STATE OF ASSAM	MR S HOQUE S I AKAND	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/10/2020

1) MR J C BORAH 30-09-2020 To 09-10-2020



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,7th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2375/2020	YUNUS BHUYAN @ IUNUCH BHUYAN AND ANR. Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR S HUSSAIN	PP, ASSAM
2	AB/2494/2020	MD. MOINUL HOQUE SODIAL @ MOINUL HOQUE SODIAL (PASON) AND 3 ORS. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
3	AB/2662/2020	EPIL BASUMATARY AND 2 ORS. Versus THE STATE OF ASSAM	MR. T DEURI MR. S BASUMATARY	PP, ASSAM
4	AB/2663/2020	ANIJUL ISLAM Versus THE STATE OF ASSAM	MR. B HALDAR MR. S BARMAN MR B DEORI	PP, ASSAM
5	AB/2664/2020	AMIYA DAS Versus THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
6	AB/2665/2020	RANJIT DEY Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
7	AB/2666/2020	KAJAB UDDIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
8	AB/2667/2020	KUMUD KALITA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY MR. R BARTHAKUR	PP, ASSAM
9	AB/2668/2020	SANDEEP KHEMKA Versus THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
10	AB/2669/2020	KAMAL UDDIN @ JAMIR ALI @ JAMIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY MS R OJAH MR. J P MORE	PP, ASSAM
11	AB/2670/2020	MD. AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
12	AB/2671/2020	BAHARUL ISLAM @ BABUL Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM

13	AB/2672/2020	SAFIQUE UDDIN LASKAR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
14	AB/2673/2020	MANJU HOSSAIN Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. A T SARKAR	SC, NF RLY
15	AB/2674/2020	PANCHAMI BORO AND ANR. Versus THE STATE OF ASSAM	MR D J HALOI	PP, ASSAM
ADMISSION				
16	RFA/47/2020	M/S LB MEDISERVICES PVT LTD Versus ELDER PHARMACEUTICALS LTD AND 2 ORS	MR. K GOSWAMI MR. M DAS MR. B D DEKA MS. A NEOG MR. A SANDILYA	
17	RFA/49/2020 CAVT 257/2020	BRAHMAPUTRA CRACKER AND POLYMER LIMITED Versus M/S SUPER INFRATECH PTE LIMITED AND 3 ORS.	MR. B PATHAK MR. R THADANI	MR G J SAIKIA MR. M BISWAS FOR CAVEATOR
	WITH I.A.(Civil)/1531/2020 CAVT 257/2020 in RFA/49/2020	BRAHMAPUTRA CRACKER AND POLYMER LIMITED Versus M/S SUPER INFRATECH PTE LIMITED AND 3 ORS	MR. B PATHAK MR. R THADANI	MR G J SAIKIA MR. M BISWAS FOR CAVEATOR
	WITH I.A.(Civil)/1532/2020 CAVT 257/2020 in RFA/49/2020	BRAHMAPUTRA CRACKER AND POLYMER LIMITED Versus M/S SUPER INFRATECH PTE LIMITED AND 3 ORS	MR. B PATHAK MR. R THADANI	MR G J SAIKIA MR. M BISWAS FOR CAVEATOR
	WITH I.A.(Civil)/1533/2020 CAVT 257/2020 in RFA/49/2020	BRAHMAPUTRA CRACKER AND POLYMER LIMITED Versus M/S SUPER INFRATECH PTE LIMITED AND 3 ORS	MR. B PATHAK MR. R THADANI	MR G J SAIKIA MR. M BISWAS FOR CAVEATOR
18	RFA/50/2020 CAVT 221/2020	SRI PAWAN RATHI Versus SRI ANANTA BORA AND 2 ORS.	MR. A SATTAR S CHOUDHURY	MR. N ALAM FOR CAVEATOR
	WITH I.A.(Civil)/1534/2020 CAVT 221/2020 in RFA/50/2020	SRI PAWAN RATHI Versus SRI ANANTA BORA AND 2 ORS.	MR. A SATTAR S CHOUDHURY	MR. N ALAM FOR CAVEATOR
BAIL HEARING (BA)				
19	Bail Appln./1635/2020 WITH LCR(SCANNED COPY)	BADSHA ALI @ BADSHA MIYA Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
BAIL HEARING				
20	AB/146/2020 FIXED	BOBITA GOGOI Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
21	AB/1629/2020 FIXED	SHAHID KHAN @ SAHID KHAN AND ANR Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
22	AB/1771/2020 FIXED	PRASANTA KUMAR DAS Versus THE STATE OF ASSAM	MR H BORAH	MR. M SARANIA MD. S U AHMED PP, ASSAM
23	AB/1955/2020 FIXED	SAHERA KHATUN @ SAHERA Versus THE STATE OF ASSAM	MD H R AHMED MD A ISLAM	PP, ASSAM
24	AB/1975/2020 FIXED	BILAL HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM

25	AB/1986/2020 FIXED	RUHUL AMIN @ RUHUL AMIN BHUYAN BHUYAN Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR S HOQUE	PP, ASSAM
26	AB/2079/2020 FIXED	BIPUL KALITA Versus THE STATE OF ASSAM	MR H BARUAH	PP, ASSAM
27	AB/2091/2020 FIXED	DR. PRASANTA BURAGOHAİN AND ANR Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY	PP, ASSAM
28	AB/2119/2020 FIXED	BIJOY SEN @ RAJU SEN AND ANR. Versus THE STATE OF ASSAM	MR. B PHUKAN	PP, ASSAM
29	AB/2120/2020 FIXED	MD. AHIDUR RAHMAN @ RANA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. P BORA MRS. S S BAWARI MR H K SARMA MR. M SAHEWALLA	PP, ASSAM
30	AB/2121/2020 FIXED	JONARAM KALITA Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
31	AB/2212/2020 FIXED	AKLIM UDDIN MAZUMDER Versus THE STATE OF ASSAM	MR. A H ALAMGIR	PP, ASSAM
32	AB/2264/2020 FIXED	TAFAJUL ALI LASKAR @ TABJUL ALI LASKAR AND 5 ORS. Versus THE STATE OF ASSAM	MR. N H LASKAR MS. S DASGUPTA MS M S CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/10/2020

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1) MR J C BORAH 30-09-2020 To 09-10-2020